

**GOVERNMENT OF INDIA  
URBAN DEVELOPMENT AND POVERTY ALLEVIATION  
LOK SABHA**

UNSTARRED QUESTION NO:291  
ANSWERED ON:21.11.2000  
NATIONAL SLUM POLICY  
ANANT GANGARAM GEETE;DR. KIRIT SOMAIYA

**Will the Minister of URBAN DEVELOPMENT AND POVERTY ALLEVIATION be pleased to state:**

- (a) whether the Government have finalised formation of National Slum Policy;
- (b) if not, the reasons therefor;
- (c) whether the different attitudes and policies are being adopted by various Union Government Departments and also by the State Governments for the slums on their land; and
- (d) if so, the steps proposed to be taken by the Government to have a coordinated policy?

**Answer**

MINISTER OF STATE FOR URBAN DEVELOPMENT & POVERTY ALLEVIATION ( SHRI BANDARU DATTATREYA )

(a)to(d): Slum is a State subject and slum conditions vary from State to State and even from city to city and so a uniform and rigid `National Policy on Slums` may not be very meaningful or effective. The Government of India is seized of the problem of slums in different cities of the country and is trying to ameliorate it through a `National Slum Development Programme` (NSDP), under which funds are released by way of Additional Central Assistance to different States by the Ministry of Finance on the recommendations of the Planning Commission. Broad guidelines for improvement of the conditions of slums are issued from time to time.